



T.Venkateshwara Rao
I/c . Registrar (I.T.)-cum-
Central Project Coordinator
Registrar (Protocol)

HYDERABAD,
Dt:06/01/2023.

ROC.No.14/2023-CPS

CORRIGENDUM NOTICE


- Ref:** 1. High Court corrigendum notice ROC.No.1/2023-CPS, Dt:02/01/2023.
2. High Court corrigendum notice ROC.No.3/2023-CPS, Dt:03/01/2023.

It is informed to all the concerned bidders that in continuation of this GeM Bid. No. **GEM/2022/B/2919441**, published by the High Court on 28/12/2022, Corrigendum notices dated 02/01/2023 and 03/01/2023 in the GeM portal for **24 Port Network Switch with 2 UP-links**, the Warranty for the items should read as

Tender Details Added
“5 years comprehensive warranty and L1 support from bidder and L2 support from OEM.”

These comments/clarifications shall form part of the GeM Bid document which may please be taken note of. All the other terms and conditions of the ATC documents remain unchanged.

This is however, issued without prejudice to our rights under the terms and conditions of the GeM Bid Tender Document.


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